

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4666
ANSWERED ON:23.04.2013
PACKAGED WATER
Meghe Shri Datta Raghobaji

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether new companies are regularly entering into production and sale of packaged water due to the increasing demand;
- (b) if so, whether the Government issues any licence to these companies;
- (c) if so, the number of companies to which licences have been issued during the last three years along with the total number of companies engaged in this business presently, State- wise; and
- (d) the total quantum of packaged water produced and consumed daily in the country, State- wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) :Yes, Madam.

(b) : As per Food Safety and Standards (Prohibition & Restriction on sales) (Amendment) Regulation 2011, ` No person shall manufacture, sell or exhibit for sale, Natural Mineral Water & Packaged Drinking water, except under the BIS Mark.` In view of the above regulation, BIS has been granting licences to manufacturing units of Packaged Drinking Water as per IS 14543:2004 and Packaged Natural Mineral Water as per IS 13428:2005, to use BIS Standard Mark on these products since 2001.

(c) : The number of licences granted for Packaged Drinking water as per IS 14543:2004 & Packaged Natural Mineral Water as per IS 13428:2005 in the last three years (YEAR-WISE) is at Annexure-1. State-wise number of companies engaged in manufacturing of Packaged Drinking Water and Packaged Natural Mineral Water respectively as on 17 04 2013 is at Annexure-2. Total number of Packaged Drinking Water licences is 3633 and total number of Packaged Natural Mineral Water licences is 22, as on 17.04.2013.

(d) : Desired data/information is not maintained by Government.